

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.7670/2018

(Arising out of impugned final judgment and order dated 10-10-2017 in WA No. 58/2017 passed by the High Court Of M.P. Principal Seat At Jabalpur)

SHANTI BAVARIA

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 28-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Ms. Vibha Datta Makhija, Sr. Adv.
 Mr. Anshuman Shrivastava, Adv.
 Mr. Abhijeet Shrivastava, Adv.
 Mr. B. Ramana Murthy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petition as well as on the prayer for interim relief.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER